

Annexure - 9														
Name of Corporate debtor		M/s. G B J Hotels Private Limited			Date of Commencement of CIRP		19.04.2022		List of Creditors as on			19.07.2022		
List of other creditors (Other than financial creditors and operational creditors)														
Sl.No	Name of Creditor	Identificati on No	Details of Claim Received		Details of claim admitted					Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Assistant Commissioner (ST) - Thiru.N.Mahalingam			19,05,304	0	Other Stakeholders	NA	NA	No			19,05,304		
2	Emerald Associates		20-06-2022	1,06,15,000	0	Other Stakeholders	NA	NA	Yes			1,06,15,000		
3	Rajaram Flour Mills Private Limited		20-06-2022	14,99,60,098	0	Other Stakeholders	NA	NA	Yes			14,99,60,098		
4	G.Balasubramaniam		20-06-2022	67,25,68,974	0	Other Stakeholders	NA	NA	Yes			67,25,68,974		
5	B.Jeevarathinam		20-06-2022	6,28,52,442	0	Other Stakeholders	NA	NA	Yes			6,28,52,442		
6	P.Balaji		22-06-2022	26,91,257	26,91,257	Other Stakeholders	NA	NA	No			0		1) Verified with books of accounts and other supporting documents. 2) There is no loan agreement or board resolution available to evidence this financial borrowing approval 3) In the absence of loan agreement or board resolution, the claim is admitted under Other Stakeholder category. 4) Claim is admitted in full for Rs. 26,91,257/-
7	B.Anitha		22-06-2022	90,61,768	90,61,768	Other Stakeholders	NA	NA	No			0		1) Verified with books of accounts and other supporting documents. 2) The Share Capital advance is not supported with share application copy and board resolution, hence considered under Other Stakeholder 3) Claim of Rs. 86,11,768 admitted under Other Stakeholder category. 4) Claim of Rs. 4,50,000 admitted under Equity Shareholder category.
8	B.Raj Ashwin Karthi		22-06-2022	40,00,000	40,00,000	Other Stakeholders	NA	NA	No			0		1) Verified with books of accounts and other supporting documents. 2) Claim admitted under Equity Shareholder category. 3) Claim is admitted in full for Rs. 40,00,000/-
9	B.Sujitha		22-06-2022	25,00,000	25,00,000	Other Stakeholders	NA	NA	No			0		1) Verified with books of accounts and other supporting documents. 2) Claim admitted under Equity Shareholder category. 3) Claim is admitted in full for Rs. 25,00,000/-
10	B.Shobana		23-06-2022	1,10,000	1,10,000	Other Stakeholders	NA	NA	No			0		1) Verified with books of accounts and other supporting documents. 2) Claim admitted under Equity Shareholder category. 3) Claim is admitted in full for Rs. 1,10,000/-

11	Anbusekhar Jagannathan		24-06-2022	3,69,055	2,15,521	Other Stakeholders	NA	NA	No			1,53,534	<p>1) Verified with books of accounts and other supporting documents.</p> <p>2) Claim admitted under Employee category.</p> <p>3) Provident Fund Claim is rejected as it is payable to Provident Fund Department</p> <p>4) Gratuity Claim is rejected as you have not completed 5 years of service</p> <p>5) Claim is admitted partly for Rs. 2,15,521/-</p>
12	The Commissioner - Coimbatore City Municipal Corporation		16-07-2022	4,16,74,079	4,16,74,079	Other Stakeholders	NA	NA	No			0	<p>1) Verified with books of accounts and demand notice</p> <p>2) Claim admitted under Operational Creditor category.</p> <p>3) Claim is admitted in full for Rs. 4,16,74,079/-</p>
13	The Deputy Commissioner of GST & Central Excise		15-07-2022	3,14,82,930	98,73,421	Other Stakeholders	NA	NA	No			2,16,09,509	<p>1) Verified with books of accounts and other supporting documents.</p> <p>2) Claim admitted under Operational Creditor category.</p> <p>3) The show cause notice received on 29.04.2022 for interest and penalty liability is not yet crystallized, hence rejected</p> <p>4) Balance claim of interest liabilities are admitted for Rs. 98,73,421/-</p>
<b>Total</b>				<b>98,97,90,907</b>	<b>7,01,26,046</b>							<b>91,96,64,861</b>	